NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/172/2017

PETITION NUMBER

: TCP/236/2016

NAME OF THE PETITIONER(S)

: SHEETALS CREDIT HOLDINGS PVT LTD & 5

NAME OF THE RESPONDENT(S)

: S.V. GLOBAL MILL LTD & 6 ORS

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) RAMYA CAK LAW CHAMBERS) PETITIONERS 1-6

2) ADITI ASHOK FOR PREFII MOHAN COUNSEL FOR RESP NO (9)

Council for R2-6

For T.K. Bheiskar Priyadaishini N Keeithi Krishna Abhinar P

ORDER

Counsel for petitioners present. Counsel for R2 to R6 present and stated that the SLP is pending before the Hon'ble High Court of Madras. He prayed for time to make submissions in relation to the status of the SLP. Counsel for R7 present. Time is enlarged at request of both the sides. Put up on 26.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)